

inter-corporate investment, are 21.56 per cent...

AN HON. MEMBER: What is Birla's holding?

SHRI GEORGE FERNANDES: I do not have that break-up here. As I was saying, the intercorporate investment in this company, that is, the investment by companies registered under the Companies Act is 21.56 per cent; the public holdings are 39.33 per cent; and the holdings of the financial institutions are 38 per cent..

SHRI DINEN BHATTACHARYYA: What is the majority share?

SHRI GEORGE FERNANDES: The largest single majority holding is the public holding which is 39.33 per cent—public holding, that is, the ordinary shareholders.

So far as quality is concerned, ultimately in an industry like automobile industry it is expected that the people who produce the vehicles are also taking care of their quality control because ultimately there is the consumer who acts—with the kind of pressures that need to be built on the manufacturers for producing quality products.

SHRI DINEN BHATTACHARYYA: Is it a fact that four Directors have been appointed by the Government in that company?

SHRI GEORGE FERNANDES: There is one Government Director on the Company's Board.

SHRI K. GOPAL: As usual, the hon. Minister is trying to get away with his beautiful and flowery oration. It is not going to help. You have said that car is a luxury. Television set is also a luxury, but you are making it in the public sector. In view of the fact that about 38 per cent, if I have heard him a right, is financed by financial institutions, do Government propose to produce cars in the public sector—as you are not able to

control the private sector with regard to quality and other aspects?

SHRI GEORGE FERNANDES: I did not say that car was a luxury. I have said that there is a general belief in the country that motor-cars, automobiles, are a luxury. I am aware of the fact that almost 60 per cent of the total cars produced in this country go as public transport vehicles, namely, taxis; they are used in government departments and they are used in other public undertakings, etc.

SHRI VASANT SATHE: As President of the Taxi-men's Union, you know how taxi-men suffer because of bad quality.

SHRI GEORGE FERNANDES: I am aware of that.

SHRI VASANT SATHE: Then what are you doing about it?

SHRI GEORGE FERNANDES: So far as public sector going in for car manufacture is concerned, there is no such proposal before the Government at the moment.

कोयले के मूल्य में वृद्धि

* 351. श्री भारत सिंह चौहान : क्या इन्फार्मेशन यह बनाने की कृपा करेंगे कि

(क) क्या कोल इंडिया लिमिटेड ने कोयले का मूल्य बढ़ाने के लिए कोई प्रस्ताव भेजा है, और

(ख) यदि हां, तो उन पर सरकार की क्या प्रतिक्रिया है ?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). Coal India Ltd. had represented from time to time that the present price structure of coal does not cover the cost of production and needs to be revised. The Government has not so far revised the coal prices.

श्री भारत सिंह चौहान : अध्यक्ष महोदय, समाचार-पत्रों में यह छापा है कि कोयले की कीमत सरकार बढ़ा रही है। तो क्या यह सत्य है? यदि हां, तो कितनी कीमत बढ़ा रही है ?

MR. SPEAKER: He has said that Government has not agreed to increase.

SHRI P RAMACHANDRAN Government has not increased the price so far (*Interruptions*)

MR SPEAKER He has mentioned in the written statement that they have been pressing, but the Government has not so far agreed

श्री भारत सिंह चौहान राष्ट्रीयकरण के बाद कोयले की इस तरह जो कीमते बढ़ती जाती जाती है उसका प्रभाव जमाना पर बुरा पड़ता कि नहीं इस बात पर सासन क्या सोच रहा है ?

SHRI P RAMACHANDRAN Compared to the increase in the prices of the inputs of coal production, the rise in the price of coal is not adequate. That is why we are facing difficulties with regard to meeting the deficit of the coal industry

DR B N SINGH It is the habit of the public sector undertakings that whenever the cost of production goes up, the thinking is to raise the prices of the products. I would like to know from the Minister (*Interruptions*)

MR SPEAKER You are not interested in hearing the answer

DR B N SINGH If there is any thinking on the part of the Government to raise the price of coal and before he does so is he going to appoint a committee of economists to go into the working of the coal industry and suggest to the government how the wastage which is continuing can be stopped and loopholes plugged?

SHRI P RAMACHANDRAN Recently the government has appointed a committee—what is called the Baweja Committee which has made certain recommendations with regard to coal and they are being examined by the government

One of the recommendations is that in the course of the next 4-5 years, by implementing certain recommendations a saving of Rs 10 per tonne can be effected

For the information of the House I may give the following figures

After nationalisation the price increase is only 72 per cent whereas the prices of inputs have gone up like this

Wage level has gone up by 188 per cent,

Explosives, power and another things—by 58—148 per cent

Price of mining equipment—between 40 to 80 per cent. Like that, in all sectors of inputs in coal production prices have gone up. That is why we have tried to analyse the problems and implement certain recommendations of the Baweja Committee

श्री किरणजी प्रसाद मैं नहीं महोदय से। जानना चाहता हूँ कि जैसा कि उनके हर शीजारी और अन्य चीजों पर मूल्य बढ़ रहा है इससे स्पष्ट हो रहा है कि सरकार के पास जो कोयले के मूल्य बढ़ाने के बारे में प्रस्तावों को धारणा है उससे यह सरकार चिन्तित है कि जल्दी ही मूल्य बढ़ा दिया जाये तो क्या ऐसा करते समय नहीं ही इस बात का ध्यान रखेंगे कि जो गरीब वर्ग के सामान्य लोगों के उपयोग का जलाने वाला कोयला है उसका कुछ ऐसा प्रतिज्ञात निश्चित कर दिया जाये जिससे उसका मूल्य न बढ़े ?

SHRI P RAMACHANDRAN So far the Government has not increased the price of coal. When we come to such conclusions, we will always bear in mind what the hon. Member has said

MR SPEAKER Shri Gurcharan Singh Tohra—not here. Shri Basant Singh Khalsa—he is also not here. Shri Kailash Prakash

Regularisation of Senior Economic Investigators

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(a) whether the Delhi High Court gave a judgement on 10th December, 1974 regarding the regularisation of the services of Senior Economic Investigators in the Planning Commission,

(b) if so, whether it has been implemented; if not, why implementation has been so much delayed, and